

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
SAMASTIPUR

Order No. 232 /Admn 2020

In pursuance of the Hon'ble High Court's letter No. 92024-060/Admn(Apptt) XXII-547-2020 dated 14.10.2020 for ensuing **DURGA PUJA VACATION- 2020** commencing from **22.10.2020 to 30.10.2020**, the following arrangement of the Vacation Judges are being made for hearing of Bail Petition and for disposal of the urgent matter during 22.10.2020 to 30.10.2020 :-

Sl No	Name of the Judicial Officer with designation	Date Fixed for hearing Bail Matters.
1	Sri Brajesh Kumar, Additional District & Sessions Judge-VIII, Samastipur	22.10.2020
2	Sri Sujeet Kumar Shrivastava, 1 <sup>st</sup> ADJ, Samastipur	27.10.2020
3	Sri Shailendra Kumar-I, 7 <sup>th</sup> ADJ, Samastipur	28.10.2020
4	Sri Bateshwar Nath Pandey, District & Sessions Judge, Samastipur	29.10.2020

*The Addl Chief Judicial Magistrates, Samastipur will REMAND the accused person of the Sessions Cases of all the Sessions Courts, arrested during the ensuing DURGA PUJA VACATION-2020, noted against their names.*

Inform all concerned.

*M* 20/10/2020  
District & Sessions Judge  
Samastipur

Memo No. 13007-50 /dated, the 20th day of October, 2020  
OFFICE OF THE DISTRICT & SESSIONS JUDGE, SAMASTIPUR

Copy forwarded to :

- The Accountant General, Bihar, Patna,
- The I/c A. Cell, Finance Deptt, Bihar, Patna,
- All Courts at Head Quarter, Samastipur
- The P.P., Samastipur,
- The Secretary, Bar Association, Samastipur,
- The Secretary, Advocate Association, Samastipur
- The D.J's Bench Clerk/ Steno Section, Samastipur,
- The I/c Server Room, Samastipur for information and the needful.

*A* 20/10/2020  
Assistant Administrative Officer  
Samastipur